

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
MONITORING AGENCY FOR IMPLEMENTATION OF RTE ACT

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SHRI BALAVANT ALIAS BAL APTE

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-
including Maharashtra and Madhya Pradesh?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 78 FOR 12TH NOVEMBER, 2010 ASKED BY SHRI BALAVANT ALIAS BAL APTE M.P. REGARDING MONITORING AGENCY FOR IMPLEMENTATION OF RTE ACT.

(a) & (b): The Central Government has vide Notification dated 8th July, 2010 constituted the National Advisory Council (NAC) under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. A copy of the Notification giving the composition and terms of reference of the NAC is attached as Annexure.

(c) to (e): To facilitate the implementation of the provision of the RTE Act, 2009, the norms under Sarva Shiksha Abhiyan (SSA) have been modified to align them with the provisions of the above Act. Government have approved a total outlay of Rs. 2,31,233 crore for implementation of the combined RTE-SSA Programme during 2010-11 to 2014-15. A revised funding pattern of 65:35 fund sharing between Centre and States (90:10 for NE States) has also been notified for implementation of the programme from 2010-11 onwards. Till October, 2010, funds to the tune of Rs. 13,66,054.59 lakhs have been released by the Central Government to States/UTs out of which, Rs. 1,56,783 lakh has been released to Madhya Pradesh, and Rs. 50,537 lakh has been released to Maharashtra.